

## Dak Register on 01/02/2019

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

<b>Diary No.</b>	<b>Date of Receipt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Name</b>	<b>Action Taken</b>	<b>Link File</b>
335/2019	01/02/2019	NIL	HOSPITALITY OFFICER, GOVT. OF MADHYA PRADESH	ARRANGEMENTS OF PROTOCOL FOR PRESIDENT AT BHOPAL	PA			
339/2019	01/02/2019	NIL	SH. ANIL CHOUDHARY, M(J)	REQUEST FOR PRONOUNCEMENT/ RELISTING OF APPEALS	PA			
341/2019	01/02/2019	C.A. 1307/2008, RTI-05	JITENDRA CHUNILAL SHAH	PROVISIONAL PAYMENT TO GOVT UNDER CBEC	PA			
342/2019	04/02/2019	NIL	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF SPECIAL BENCH IN E/86759/2016	PA			
343/2019	04/02/2019	NIL	SH. C. L. MAHAR, MEMBER (T)	REG. DEDUCTION OF HRA AND LICENSE FEE	Account Section			
344/2019	04/02/2019	103/01/MISC CORRES/EX(DB)/2019	COMMISSIONER (AR), OFFICE OF THE COMMISSIONER (AR)	REQUEST FOR CONSTITUTION OF SPECIAL BENCH AND EARLY	PA			

				LISTING OF APPEAL NO. E/53884/2014 AND E/8788/2016				
345/2019	04/02/2019	II(8)08A.E./PROTOCOL/2019	MADHUKAR ANAND, DEP. COMMISSIONER (AE)	PROTOCOL TO BE PROVIDED TO JUSTICE DILIP GUPTA, PRESIDENT, CESTAT	PA			
346/2019	04/02/2019	NIL	ASST REGISTRAR, CESTAT, MUMBAI	LARGER BENCH MATTER IN ST/386/2012	PA			
347/2019	04/02/2019	NIL	P.K. NEELAREDDY, SR. PS, CESTAT, HYDERABAD	TOUR TO BHOPAL REGISTRATION AND ACCOMMODATION	PA			
348/2019	04/02/2019	NIL	CESTAT, CHENNAI	APPEAL NO. ST/42260/2013, E/42153/2014	PA			
349/2019	04/02/2019	NIL	JITENDRA CHUNNILAL SHAH	APEX COURT JUDGMENT IN CA 1307/2008 SENT 130(D) OF CA-62 TO HIGH COURT TO DECIDE ON MERIT A FRESH CERTIFIED DATED 23.11.2016	PA			
350/	04/02	1531/2018/SEC-XVII	ASSISTAN	CIVIL	DR(J)			

2019	/2019		T REGISTRA R, SUPREME COURT OF INDIA	APPEAL NO. 960-962 OF 2019				
351/ 2019	04/02 /2019	496/2019/SEC-XVII	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	DIARY NO. 496 OF 2019	DR(J)			
352/ 2019	04/02 /2019	ST/55438 & 55439/2014	AMRESH JAIN, AUTHORIZ ED REPRESEN TATIVE, OFFICE OF THE COMMISSI ONER(AR)	APPEAL NO. ST/55438 & 55439/2014	DR(J)			
353/ 2019	04/02 /2019	41388/2018/SEC-ELM	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 68 OF 2019	DR(J)			
354/ 2019	04/02 /2019	NIL	ASST. REGISTRA R, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(J)			
355/ 2019	04/02 /2019	NIL	KRIPA SHANKER, ASST. REGISTRA R	INSTALLATI ON OF CCTV CAMERAS IN THE OFFICE PREMISES AT CESTAT,	Comput er Cell			

				CHANDIGARH				
356/2019	04/02/2019	NIL	V. P. PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	Administration Section			
357/2019	04/02/2019	RAE & R. SUIT NO.2030/2086 OF 2008	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	RAE & R SUIT NO. 2030/2086 OF 2008 REG.	Administration Section			
358/2019	04/02/2019	NIL	P. DINESHA, MEMBER (J)	IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	Administration Section			
359/2019	04/02/2019	01/CESTAT/BANG/SSG	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF CLAIM FOR FINAL SETTLEMENT OF HOME TOWN LTC CLAIM	Administration Section			
360/2019	04/02/2019	33/CESTAT/HYD/TOUR/16	V. P. PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF APPLICATION FOR GRANT OF TRANSFER ADVANCE	Administration Section			
361/2019	04/02/2019	4/12/PERS/KS/AR/CHD 2018	ASST REGISTRAR, CESTAT, CHANDIGARH	IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	Administration Section			
362/2019	04/02/2019	1/31/SPS/CESTAT/CHD-ADMN/2016	ASST. REGISTRAR, CESTAT, CHANDIGARH	IMMOVABLE PROPERTY RETURN FOR THE	Administration Section			

			RH	YEAR 2018 OF SH. MAHESH KUMAR, SPS				
363/2019	04/02/2019	NIL	JASBIR SINGH, HEAD CLERK	IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	Administration Section			
364/2019	04/02/2019	NIL	SH. C. L. MAHAR, MEMBER (T)	IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	Administration Section			
365/2019	04/02/2019	NJA/ACCOUNT/SE-10/2019	K. UTHIRAPATHY, REGISTRAR, NJA	REG. SEMINAR FOR MEMBERS OF CESTAT	Administration Section			
366/2019	04/02/2019	NIL	SH. M.M. DAMODHAR, MEMBER (T)	SUBMISSION OF IPR FOR THE YEAR 2018 ON 1 JANUARY, 2019	Administration Section			
367/2019	04/02/2019	NIL	SH. P. DINESHA, MEMBER (J)	STATION LEAVE PERMISSION	Administration Section			
368/2019	04/02/2019	NIL	P.K. NEELAREDDY, SR. PS, CESTAT, HYDERABAD	HPL APPLICATION OF SH. M. V. RAVINDRAN	Administration Section			
369/2019	04/02/2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	APPLICATION FOR 1 DAY CL	Administration Section			
370/2019	04/02/2019	CESTAT/MUM/DMM/2019	DR. D.M. MISRA, MEMBER (J)	IMMOVABLE PROPERTY RETURN FOR THE	Administration Section			

				YEAR 2018				
371/ 2019	04/02 /2019	67/CESTAT/CAL/20004	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT,	IMMOVABL E PROPERTY RETURN FOR THE YEAR 2018	Admini stration Section			
372/ 2019	04/02 /2019	CESTAT/AHD/ADMN/P ER/66/2018	SH. RAJU, MEMBER (T)	IMMOVABL E PROPERTY RETURN FOR THE YEAR 2018	Admini stration Section			
373/ 2019	04/02 /2019	NIL	MS. RITU DHULL, PROGRAM MER, CESTAT, CHANDIGA RH	SEEKING PERMISSION FOR MATERNITY LEAVE AND REQUEST TO WORK FROM HOME	Admini stration Section			
374/ 2019	04/02 /2019	CESTAT/NSK/MUMBA I/2018	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	STATUS OF THE CASE- REG.	Admini stration Section			
375/ 2019	04/02 /2019	NIL	GAURAV SONI, PS TO PRESIDEN T, CESTAT,	TWO DAYS LEAVE	Admini stration Section			
376/ 2019	04/02 /2019	NIL	ASSISTAN T REGISTRA R, CESTAT, CHANDIGA RH	SERVICE BOOK OF MS KAMALA, SPS	Admini stration Section			
377/ 2019	04/02 /2019	NIL	SHRADDH A MISHRA, STENO GR. III	JOINING REPORT WITH EL APPLICATIO N	Admini stration Section			
378/ 2019	04/02 /2019	NIL	SHRADDH	JOINING	Admini			

2019	/2019		A MISHRA, STENO GR. III	REPORT WITH EL ON 22.1.2019	stration Section			
379/ 2019	05/02 /2019	D.NO. 41354/2018/SEC- XVII	SCI	C.A. NO. 959 OF 2019	DR(J)			
380/ 2019	05/02 /2019	43508/2018/SEC-ELM DTD 25.1.19	SCI	C.A. NO. DY. NO. 43508 OF 2018	DR(J)			
381/ 2019	05/02 /2019	III(20)/ARC/CESTAT/M CO/1592/2012/26425 DTD 28.1.19	O/O CGST, INDORE	REQUEST FOR FINAL ORDER NO. 56060/2016 DTD 23.12.16	DR(J)			
382/ 2019	05/02 /2019	NJA/ACCOUNTS/SE- 10/2019/450 DTD 31.1.19	REGISTRA R, NATIONAL JUDICIAL ACADEMY	REGARDING SEMINAR FOR MEMBERS	PA			
383/ 2019	05/02 /2019	NIL	AR, MUMBAI	NOMINATIO N OF 3RD MEMBER E/2168/2010	PA			
384/ 2019	05/02 /2019	NIL	AR, ALLAHAB AD	LARGER BENCH NOTICE E/70012/2015	PA			
385/ 2019	05/02 /2019	NIL	AR, ALLAHAB AD	INFORMATI ON OF DENIAL FOR PROTOCOL	PA			
386/ 2019	05/02 /2019	NIL	AR, BANGALO RE	NOTICE OF LARGER BENCH E/199- 200/2007	PA			
387/ 2019	05/02 /2019	NIL	DR, KOLKATA	INTERIM ORDER NO. 40008- 40009/2019 DTD. 31.1.19 IN NISSAN MOTOR INDIA	PA			

388/2019	05/02/2019	35/OUTSOURCING/CESTAT/KOL/08/37 DTD 28.1.19	DR, KOLKATA	ENGAGEMENT OF RETD. SPS ON CONTRACT BASIS	Administration Section			
389/2019	05/02/2019	33(1)/HC CASES/CESTAT/ALLD/2016 DTD 24.1.19	AR, ALLAHABAD	W.P. NO. 354 OF 2015-MINUTES	Administration Section			
390/2019	05/02/2019	4(2)/PF/LKS/STENO-II/ALAD/17	AR, ALLAHABAD	IMMOVABLE PROPERTY RETURN & PERMISSION SH. LAVLESH KUMAR, STENO	Administration Section			
391/2019	05/02/2019	5(1)/DL/CM/CESTAT/2015-ALLD	AR, ALLAHABAD	IMMOVABLE PROPERTY RETURN SH DHEERAJ LAL, CM	Administration Section			
392/2019	05/02/2019	4(3)/PF/NS/STENO/ALLAD/2018 DTD 25.1.19	AR, ALLAHABAD	IMMOVABLE PROPERTY RETURN SH NIHAL SINGH, STENO	Administration Section			
393/2019	05/02/2019	3(3)/PF/SM/SPS/ALLD	AR, ALLAHABAD	IMMOVABLE PROPERTY RETURN SH. SHOMEJIT MUKHERJEE, SPS	Administration Section			
394/2019	05/02/2019	C-19/IMMOVABLE/2009 DTD 29.1.19	DR, CHENNAI	IMMOVABLE PROPERTY OF MS. SULEKHA BEEVI, SHRIDHAR, REX JERALD, THANUJA, ARAVINDAN, LAKSHMI,	Administration Section			



				RAJALAKSHMI, SAIKAT DAS				
395/2019	05/02/2019	4(3)/PF/NS/STENO/ALL D/18 DTD 28.1.19	AR, ALLAHABAD	REQUEST REGARDING GRADUATION BY NIHAL SINGH	Administration Section			
396/2019	05/02/2019	19011/3/14-AD.1C DTD 30.1.19	UNDER SECRETARY, AD.1C	PERMISSION FOR TRAVEL BY PVT. AIRLINES SH. RAMESH NAIR	Administration Section			
397/2019	06/02/2019	36(1)/MISC/JUDICIAL/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	APPEAL NO. E/50661/2015, E/50662/2015, E/70012/2015	PA			
398/2019	06/02/2019	NIL	ASST. REGISTRAR, CESTAT, ALLAHABAD	LB IN APPEAL E/50661/2015-EX(DB)	PA			
399/2019	06/02/2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	REG. NEXT DIVISION BENCH CONSTITUTION	PA			
400/2019	06/02/2019	NIL	SH. P.V. SUBBARAO, M (T)	INCOME TAX CALCULATION SHEET OF SELF FOR 2018-19	Account Section			
401/2019	06/02/2019	D-11(1)/BIOMETRIC MACHINE/CESTAT/CH E/2016	DEPUTY REGISTRAR, CESTAT, CHENNAI	AADHAR BASED BIOMETRIC ATTENDANCE SYSTEM	Computer Cell			
402/	06/02	CESTAT/MUM/ADMN/	MANAS	CIRCULAR	Comput			

2019	/2019	BIOMETRIC	KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	REG. AADHAR BASED BIOMETRIC ATTENDANCE SYSTEM	er Cell			
403/ 2019	06/02 /2019	CESTAST/MUM/ADM N	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	DECLARATI ON FOR LAPTOP	Comput er Cell			
404/ 2019	06/02 /2019	NIL	SH. M. M. DAMODHA R, M (T)	DISPOSAL STATEMENT	Comput er Cell	MS. VINEE THA		
405/ 2019	06/02 /2019	CESTAT/ADMN/TRAN SPORT/2004	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	CONDEMN ATION REPORT OF CAR NO. MH-01-BA- 681		CT		
406/ 2019	06/02 /2019	230/CESTAT/CHENNAI /2010	DEPUTY REGISTRAR, CESTAT, CHENNAI	TENDER SALE OF OFFICER AMBASSAD OR CAR TN01V5573		CT		
407/ 2019	06/02 /2019	NIL	RITESH SHAH, ASST. MANAGER -FIN	SETTLEMEN T OF INVOICES		CT		
408/ 2019	06/02 /2019	33/CESTAT/BANG/OSP	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALO RE	FORWARDIN G OF TENDER FOR HOUSE KEEPING/CL EANING OF OFFICE PREMISES, CESTAT, BANGALOR E		CT		
409/	06/02	NIL	SPS TO	SANCTION		CT		

2019	/2019		HON. PRESIDENT, CESTAT	OF 2500 FOR EXPENSES TOWARDS HOSPITALITY				
410/2019	06/02/2019	01/CESTAT/BANG/JUDL.	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	PENDENCY POSITION FOR SINGLE MEMBER CASES REG.	DR(J)			
411/2019	06/02/2019	NIL	SH. ANIL G. SHAKKARWAR, MEMBER (T)	JOINING REPORT	Administration Section			
412/2019	06/02/2019	NIL	SH. V. PADMANABHAN, MEMBER (T)	REQUEST FOR FIVE DAYS HPL WITH SLP	Administration Section			
413/2019	06/02/2019	NIL	SH. RAMESH NAIR, M (J)	CL ON 25 JANUARY 2019	Administration Section			
414/2019	06/02/2019	NIL	SH. V. PADMANABHAN, MEMBER (T)	IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	Administration Section			
415/2019	06/02/2019	NIL	SH. P. V. SUBBARAO, M (T)	CL ON 04.2.2019	Administration Section			
416/2019	06/02/2019	NIL	MS. ARCHANA WADHWA, MEMBER (J)	JOINING REPORT	Administration Section			
417/2019	06/02/2019	NIL	PUSHKAR SINGH, MTS	COMPENSATORY LEAVE	Administration Section			

418/2019	06/02/2019	01/CESTAT/BANG/BIO METRIC	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF BIO MATRIX ATTENDANCE REPORT-REG/	Administration Section			
419/2019	06/02/2019	2(3)/PF/RKS/CESTAT/ALLD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF JOINING REPORT IN R/O ROHIT KR. SHUKLA	Administration Section			
420/2019	06/02/2019	NIL	SHRADDHA MISHRA, STENO GR. III	CL ON 05.2.2019	Administration Section			
421/2019	06/02/2019	RAE & R. SUIT NO.2030/2086 OF 2008	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	RAE & R SUIT NO. 2030/2086 OF 2008 REG.	Administration Section			
422/2019	06/02/2019	NIL	SH. M. M. DAMODHAR, M (T)	SUBMISSION OF PENSION RELATED FORMS	Administration Section			
423/2019	06/02/2019	ST/52799, 52800/2016	AMRESH JAIN, AUTHORIZED REPRESENTATIVE, OFFICE OF THE COMMISSIONER(AR)	APPEAL NO. ST/52799, 52800/2016 & ST/50476, 51164/2017	DR(J)			
424/2019	07/02/2019	02/CESTAT/BANG/JUDL	C. MANOJ KUMAR, TECHNICAL OFFICER	CLARIFICATION SOUGHT BY HON. HIGH COURT OF KERALA	PA			

425/ 2019	07/02 /2019	NIL	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	CONSTITUTI ON OF BENCH- REG.	PA			
426/ 2019	08/02 /2019	NIL	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	INTERLOCU TORY APPLICATIO N NO. 9357/2019	DR(J)			
427/ 2019	08/02 /2019	24/(1)/TFR FILE/CESTAT/ALD 2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	TRANSFER OF APPEALS ST/53769/201 4-CU(DB), ST/S/54205/20 14	DR(J)			
428/ 2019	11/02 /2019	II(8)CGST/VNS/AE/PR OTOCOL/09/2018	JOINT COMMISSI ONER, CGST & CENTRAL EXCISE, VARANASI	EXTENDING PROTOCOL FOR HON. MR. JUSTICE DILIP GUPTA, PRESIDENT, CESTAT, NEW DELHI- REG.	PA			
429/ 2019	11/02 /2019	VIII(10)16/CUS/MISC/B BT/16	SUPERINT ENDENT, CUSTOMS, LBSI AIRPORT, VARANASI	EXTENDING PROTOCOL FOR HON. MR. JUSTICE DILIP GUPTA, PRESIDENT, CESTAT, NEW DELHI- REG.	PA			
430/ 2019	11/02 /2019	A.50050/131/2016- AD.1C(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE	SHIFTING OF BENCHES FROM CESTAT,	PA			

			GOVT. OF INDIA	DELHI AND MUMBAI-REG.				
431/2019	11/02/2019	NIL	DEPUTY REGISTRAR, CESTAT, CHENNAI	STATEMENT SHOWING CASES PENDING APPEALS FOR JANUARY 2019	DR(J)			
432/2019	11/02/2019	47834/2018/SEC-ELM	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 1273-1277 OF 2019	DR(J)			
433/2019	11/02/2019	4872/2012/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3136,3114,3111,3134,3399 & 3400 OF 2012	DR(J)			
434/2019	11/02/2019	NIL	R K. JAIN, GST-EXCUS,	MISC ORDER NO. M/14627/2014 -WZB/AHD DATED 13/11/2014 IN APPLICATIN NO. ST/STAY/144 43/2014 IN ST/12542/2014	PA			
435/2019	11/02/2019	NIL	MS. RACHNA GUPTA, MEMBER (J)	DISPOSAL STATEMENT	Computer Cell			
436/2019	11/02/2019	CESTAT/AHD/ESTT/09/2016	S.K. TIWARI,	ONE HP SERVER	Computer Cell			

			ASST. REGISTRAR, CESTAT, AHMEDABAD	NOT WORKING IN CESTAT, AHMEDABAD				
437/2019	11/02/2019	2/35/CESTAT/BIOMETRIC/CHD-2016	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	REGISTRATION DETAILS OF AADHAR BIOMETRIC ATTENDANCE SYSTEM	Computer Cell			
438/2019	11/02/2019	NIL	SH. M.V. RAVINDRAN, MEMBER (J)	APPLICATION FOR CL WITH SLP	Administration Section			
439/2019	11/02/2019	NIL	SH. K. S. DILIPSINHJI, RETD. M (T)	PPO NO. 197958700224 OF K. S. DILIPSINHJI, SECOND REVISION OF PENSION AFTER VII CPC	Administration Section			
440/2019	11/02/2019	NIL	SH. C.J. MATHEW, MEMBER (T)	CL ON 08.2.2019	Administration Section			
441/2019	11/02/2019	NIL	SH. C. L. MAHAR, MEMBER (T)	SUBMISSION OF BOARDING PASSES	Administration Section			
442/2019	11/02/2019	11/2/2018-IFU (B&A)/EC	UMESH KR. AGARWAL, UNDER SECRETARY TO THE GOVT. OF INDIA	ALLOCATION OF FUND UNDER MAJOR HEAD 7610-LOANS TO GOVT. SERVANTS (COMPUTER ADVANCE) UNDER	Administration Section			

				GRANT NO. 29- DEPT. OF ECONOMIC AFFAIRS FOR FY 2018-19				
443/2019	11/02/2019	C-19/M-IMMOVABLE PROPERTY/2009	DEPUTY REGISTRAR, CESTAT, CHENNAI	FORWARDING OF IMMOVABLE PROPERTY RETURN	Administration Section			
444/2019	11/02/2019	NIL	JAI KRISHNA MANDAL, HEAD CLERK, CESTAT, MUMBAI	JOINING REPORT	Administration Section			
445/2019	11/02/2019	NIL	VINEETHA M. PILLAI, COURT MASTER	APPLICATION FOR EL	Administration Section			
446/2019	11/02/2019	NIL	VINEETHA M. PILLAI, COURT MASTER	JOINING REPORT	Administration Section			
447/2019	11/02/2019	NIL	SHRADDHA MISHRA, STENOGR. III	APPLICATION FOR HALF DAY CL ON 08.2.2019	Administration Section			
448/2019	11/02/2019	NIL	A. K. DADHICH, UNDER SECRETARY (P & P-I)	ONLINE VACANCIES COLLECTION SYSTEM FOR COMBINES HIGHER SECONDARY LEVEL EXAM 2018	Administration Section			
449/2019	11/02/2019	NIL	MS. RACHNA GUPTA, MEMBER	STATEMENT OF IMMOVABLE PROPERTY	Administration Section			



			(J)	RETURN FOR THE YEAR				
450/2019	11/02/2019	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	REQUEST FOR CL ON 11.2.2019	Administration Section			
451/2019	11/02/2019	NIL	SH. V. PADMANABHAN, MEMBER (T)	CANCELLATION OF LEAVE	Administration Section			
452/2019	11/02/2019	NIL	MS. ARCHANA WADHWA, MEMBER (J)	SUBMISSION OF BOARDING PASSES	Account Section			
453/2019	12/02/2019	NIL	AR, MUMBAI	COPY OF APPEAL OF LARGER BENCH COX AND KINGS	DR(J)			
454/2019	12/02/2019	NIL	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	NOMINATION OF THIRD MEMBER IN E/2045/2010 AND E/368/2011	PA			
455/2019	12/02/2019	NIL	G.K. MEENA, HEAD CLERK	REQUEST TO RECALL/AMEND ORDER DTD. 13.9.2018-REG.	Administration Section			
456/2019	12/02/2019	NIL	SWAPNA A. NAIR, HEAD CLERK	EL APPLICATION WITH JOINING REPORT	Administration Section			
457/2019	12/02/2019	NIL	MS. SULEKHA	REQUEST FOR GRANT	Administration			

			BEEVI C.S, MEMBER (J)	OF CL	Section			
458/ 2019	12/02 /2019	NIL	SH. ANIL G. SHAKKAR WAR, MEMBER (T)	NOTE REG. CERTIFICAT E ISSUED BY NJA, BHOPAL	Admini stration Section			
459/ 2019	12/02 /2019	NIL	JUSTICE G. RAGHURA M, NJA, BHOPAL	NATIONAL SEMINAR FOR MEMBER OF CESTAT	Admini stration Section			
460/ 2019	12/02 /2019	NIL	SH. C.J. MATHEW, MEMBER (T)	NOC REG. REISSUE OF PASSPORT	Admini stration Section			
461/ 2019	12/02 /2019	NIL	SH. C.L. MAHAR, MEMBER (TECHNIC AL)	EL FROM 11.2.19 TO 15.3.19	Admini stration Section			
462/ 2019	12/02 /2019	NIL	JUSTICE DILIP GUPTA, PRESIDEN T	CL APPLICATIO N FOR 20 AND 21 DEC, 18	Admini stration Section			
463/ 2019	12/02 /2019	SB/CESTAT/MUM/AD MN/NSK	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	FORWARDIN G OF SERVICE BOOK & OTHER PENSIONAR Y DOCUMENT S IN R/O SMT. NALINI SIVAKUMAR , SPS	Admini stration Section			
464/ 2019	12/02 /2019	SB/CESTAT/MUM/AD MN/PJJ	MANAS KR. SINHA, ASST. REGISTRA	FORWARDIN G OF SERVICE BOOK &	Admini stration Section			

			R, CESTAT, MUMBAI	OTHER PENSIONARY DOCUMENTS IN R/O SH. P.J. JOSEPH				
465/2019	12/02/2019	3/14/CESTAT/MTS/CH D-2019	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	HOUSE KEEPING/CL EANING OF OFFICE PREMISE-REG.	Admini stration Section			
466/2019	12/02/2019	A-11(1)/VACANCIES/CH E/2016	DEPUTY REGISTRAR, CESTAT, CHENNAI	RECRUITME NT TO THE POST OF COURT MASTER IN PAY BAND RS. 9300-34800 WITH GP OF RS. 4600 AND IN LEVEL 7 OF 7TH PAY COMMISSIO N PAY MATRIX	Admini stration Section			
467/2019	12/02/2019	NIL	ANITHA JAYAKUM AR, SR PS	REG. PROVIDING LAPTOP AND DRAGON SOFTWARE TO MS. RACHNA GUPTA, M (J)	Comput er Cell			
468/2019	12/02/2019	D-11(3)/OFFICE EQUIPMENT/CHE/2015	DEPUTY REGISTRAR, CESTAT, CHENNAI	REQUEST FOR PROVISION OF DRAGON SOFTWARE FOR M (J) SH. P. DINESHA	Comput er Cell			

469/2019	12/02/2019	NIL	SH. P.K. NEELA REDDY, M (J)	DISPOSAL STATEMENT	Computer Cell			
470/2019	12/02/2019	NIL	SH. T.V. UNIKRISHNAN, SPS TO M (T)	DISPOSAL STATEMENT OF SH. SANJIV SRIVASTAVA	Computer Cell			
471/2019	12/02/2019	NIL	SPS TO M(T), CESTAT, MUMBAI	DISPOSAL STATEMENT OF SH. C.J. MATHEW, M (T)	Computer Cell			
472/2019	12/02/2019	NIL	SH. P. DINESHA, MEMBER (J)	DISPOSAL STATEMENT	Computer Cell			
473/2019	12/02/2019	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	DISPOSAL STATEMENT	Computer Cell			
474/2019	12/02/2019	NIL	SH. M. M. DAMODHAR, M (T)	DISPOSAL STATEMENT	Computer Cell			
475/2019	12/02/2019	CESTAT/AHD/DISPOSAL STATEMENT/06/2016	PA TO M (J), CESTAT, AHMEDABAD	DISPOSAL STATEMENT OF SH. RAMESH NAIR	Computer Cell			
476/2019	12/02/2019	NIL	SH. ANIL G. SHAKKARWAR, MEMBER (T)	DISPOSAL STATEMENT	Computer Cell			
477/2019	12/02/2019	NIL	SH. C. L. MAHAR, MEMBER (T)	DISPOSAL STATEMENT	Computer Cell			
478/	12/02	47798/2018/SEC-ELM	ASSISTAN	CIVIL	DR(J)			

2019	/2019		T REGISTRA R, SUPREME COURT OF INDIA	APPEAL NO. 47798 OF 2018				
479/ 2019	12/02 /2019	NIL	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	DISPOSAL STATEMENT	DR(J)			
480/ 2019	12/02 /2019	NIL	ASSISTAN T REGISTRA R, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(J)			
481/ 2019	12/02 /2019	NIL	DEPUTY REGISTRA R, CESTAT, KOLKATA	DISPOSAL AND PENDENCY FOR JANUARY	DR(J)			
482/ 2019	12/02 /2019	21/CESTAT/HYD/M- STAT/15	ASSISTAN T REGISTRA R, CESTAT, HYDERAB AD	MONTHLY STATEMENT OF JANUARY	DR(J)			
483/ 2019	12/02 /2019	17(1)/MS/CESTAT/ALD /2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	BENCH WISE DISPOSAL OF CASES DURING JANUARY	DR(J)			
484/ 2019	12/02 /2019	36(1)/MISC/JUDICIAL/ CESTAT/ALD/2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	PENDING OF SINGLE MEMBER BENCH CASES	DR(J)			
485/ 2019	12/02 /2019	NIL	MANAS KR. SINHA,	SUBMISSION OF	DR(J)			

			ASST. REGISTRAR, CESTAT, MUMBAI	STATEMENT OF DISPOSAL FOR JANUARY				
486/2019	12/02/2019	24(1)/TFR FILE/CESTAT/ALD 2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	TRANSFER OF APPEALS	DR(J)			
487/2019	12/02/2019	NIL	AIR INDIA	BOARDING PASS OF JUSTICE DILIP GUPTA	Account Section			
488/2019	12/02/2019	NIL	SH. P.V. SUBBARAO, M(T)	INCOME TAX CALCULATION SHEET FOR 2018-19	Account Section			
489/2019	12/02/2019	24(1)/TFR FILE/CESTAT/ALD 2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF FILE WITH SIGNED GREEN SHEET FINAL ORDER IN A NO. E/52440/18-REG.	DR(J)			
490/2019	12/02/2019	28621/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 11891-11898 OF 2018	DR(J)			
491/2019	12/02/2019	NIL	CESTAT, NEW DELHI	LARGER BENCH IN ST/MISC/504 48/2018	PA			
492/	13/02	ASGI/OP(CAT)/38/2019/	SH. P.	REG. W.A.	PA			

2019	/2019	02 DTD 12.2.19	VIJAY KUMAR, ASG, KERALA	NO. 226/2019				
493/2019	13/02/2019	NIL	SH. ANIL CHOUDHARY, M(J)	PERMISSION FOR PRONOUNCEMENT E/56083 AND OTHERS	PA			
494/2019	14/02/2019	01/CESTAT/MISC/2018/CR	MOHINDER SINGH, DR (J)	REG. PENDENCY OF APPEALS PRIOR 2007	PA			
495/2019	14/02/2019	NIL	SH. M.V. RAVINDRAN, MEMBER (J)	STATION LEAVE PERMISSION WITH CL APPLICATION	Administration Section			
496/2019	14/02/2019	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	REQUEST FOR ONE DAY CL ON 11.2.2019	Administration Section			
497/2019	14/02/2019	NIL	SH. ANIL CHOUDHARY, MEMBER (J)	APPLICATION FOR EL FROM 14 TO 15 FEB	Administration Section			
498/2019	14/02/2019	D-22(1)/CARE TAKING/CESTAT/CHE/2019	DEPUTY REGISTRAR, CESTAT, CHENNAI	TENDER NOTICE FOR HOUSE KEEPING OF CESTAT, CHENNAI	Administration Section			
499/2019	14/02/2019	63/PERSN/CESTAT/KO L/2018	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF LEAVE APPLICATION OF SH. S. GOPINATH, MTS	Administration Section			

500/2019	14/02/2019	NIL	P. J. JOSEPH, SR. PS TO MEMBER (T)	CERTIFICATE OF HON. MEMBER (T) BY NJA, BHOPAL	Administration Section			
501/2019	14/02/2019	NIL	JUSTICE DILIP GUPTA, PRESIDENT	APPLICATION FOR COMMUTE LEAVE FROM 7 TO 9 JAN 2019	Administration Section			
502/2019	14/02/2019	A-50050/39/2018-CA CELL	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	UPLOADING OF ACTS AND SUBORDINATE LEGISLATION IN NEW INDIA CODE PORTAL-REG.	Administration Section			
503/2019	14/02/2019	NIL	A.K.DADHICH, UNDER SECRETARY (P & P-I)	ONLINE VACANCIES COLLECTION SYSTEM FOR CHSL 2018	Administration Section			
504/2019	14/02/2019	36(1)/MISC/JUDICIAL/CESTAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	NODAL OFFICER DETAILS FOR AADHAR BASED BIOMETRIC ATTENDANCE SYSTEM	Computer Cell			
505/2019	14/02/2019	36(1)/MISC/JUDICIAL/CESTAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	DETAILS OF NODAL OFFICER	Computer Cell			
506/2019	14/02/2019	NIL	SH. N. RAJA, SPS	FORWARDING OF	Computer Cell			



			TO HON. MEMBER (J)	MONTHLY DISPOSAL STATEMENT IN R/O HON. MEMBER (J) SH. S.S. GARG				
507/ 2019	14/02 /2019	NIL	DR. S.K. PATI, MEMBER (J)	DISPOSAL STATEMENT	Comput er Cell			
508/ 2019	14/02 /2019	NIL	SH. P.K. CHOUDHA RY, MEMBER (J)	DISPOSAL STATEMENT	Comput er Cell			
509/ 2019	14/02 /2019	NIL	DR. D.M. MISRA, MEMBER (J)	DISPOSAL STATEMENT	Comput er Cell			
510/ 2019	14/02 /2019	NIL	SH. HEMANT KUMAR, STENO GR. II	DISPOSAL STATEMENT	Comput er Cell			
511/ 2019	14/02 /2019	NIL	SH. BIJAY KUMAR, M (T)	DISPOSAL STATEMENT	Comput er Cell			
512/ 2019	14/02 /2019	NIL	SH. ANIL CHOUDHA RY, MEMBER (J)	DISPOSAL STATEMENT	Comput er Cell			
513/ 2019	14/02 /2019	NIL	GOVIND YADAV, PA TO M (J), CESTAT, CHANDIGA RH	DISPOSAL STATEMENT	Comput er Cell			
514/ 2019	14/02 /2019	1/17/CESTAT/ADMN- COMPUTER/CHD/2015	KRIPA SHANKER, ASST.	REQUIREME NT OF PROGRAMM	Comput er Cell			

			REGISTRAR	ER AT CESTAT, CHANDIGARH				
515/ 2019	14/02 /2019	42165/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 1440 OF 2019	DR(J)			
516/ 2019	14/02 /2019	36(1)/MISC/JUDICIAL/ CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	APPEAL NO. E/50661/2015, E/50662/2015, E/70012/2015 TRANSFER OF FILES	SPS	MS. SEEMA		
517/ 2019	14/02 /2019	NIL	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF BENCH IN E/1207,1208/2 008	PA			
518/ 2019	15/02 /2019	NIL	B.R. TRIPATHI (ADVOCATE), FOR ATLANTA LTD	REG. RELEASING OF ORDER IN C/1094- 1095/2008 DB PENDING BEFORE CESTAT, MUMBAI	PA			
519/ 2019	15/02 /2019	11/CESTAT/HYD/ADMIN/15	V. P. PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF STATEMENT OF IMMOVABLE PROPERTY FOR 2018	Admini stration Section			
520/ 2019	15/02 /2019	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	REG. CANCELLATION OF LEAVE	Admini stration Section			

521/2019	15/02/2019	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	JOINING REPORT	Administration Section			
522/2019	15/02/2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	APPLICATION FOR 1 DAY CL	Administration Section			
523/2019	15/02/2019	NIL	R.G. RAO, SECTION OFFICER (ADMN)	CIRCULAR FOR FILLING UP OF THE POSTS OF AO ON DEPUTATION BASIS IN THE REGIONAL OFFICE OF SSC, MUMBAI	Administration Section			
524/2019	15/02/2019	NIL	SHRADDHA MISHRA, STENOGR. III	REQUEST FOR ONE DAY CL ON 13.2.2019	Administration Section			
525/2019	15/02/2019	CESTAT/AHD/ADMN/17/2012	S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2018	Administration Section			
526/2019	15/02/2019	NIL	ATIN SHARMA, MTS	EL FROM 8.3.2019 TO 15.3.2019	Administration Section			
527/2019	15/02/2019	NIL	ATIN SHARMA, MTS	APPLICATION FOR CL ON 12.2.19	Administration Section			
528/2019	15/02/2019	NIL	SH. C.J. MATHEW, MEMBER (T)	APPLICATION FOR CL ON 08.2.2019	Administration Section			
529/	15/02	NIL	C. MANOJ	FORWARDING	Comput			

2019	/2019		KUMAR, TECHNICAL OFFICER	G OF USER ID & PASSWORD FOR BIOMETRIC ATTENDANCE REPORT	er Cell			
530/2019	15/02/2019	CESTAT/AHD/ESTT/09/2016	S.K. TIWARI, ASST. REGISTRAR	ONE HP SERVER NOT WORKING IN CESTAT, AHMEDABAD	Computer Cell			
531/2019	15/02/2019	NIL	MS. RACHNA GUPTA, MEMBER (J)	CL ON 13.2.2019	Administration Section			
532/2019	15/02/2019	NIL	SH. V. PADMANABHAN, MEMBER (T)	DISPOSAL STATEMENT	Computer Cell			
533/2019	15/02/2019	NIL	SH. AJAY SHARMA, MEMBER (J)	DISPOSAL STATEMENT	Computer Cell			
534/2019	15/02/2019	NIL	PA TO M (J), CESTAT, AHMEDABAD	DISPOSAL STATEMENT OF SH. RAMESH NAIR, CESTAT, AHMEDABAD	Computer Cell			
535/2019	15/02/2019	CESTAT/MUM/PAK/2019	P J JOSEPH, SPS TO M (J)	DISPOSAL STATEMENT	Computer Cell			
536/2019	15/02/2019	CESTAT/AHD/JUD/01/07	ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	FIGURES REG. TOTAL APPEALS RECEIVED/ DISPOSED	DR(J)			

			AD	OFF DURING THE MONTH				
537/2019	15/02/2019	36/(1)/MISC/JUDICIAL/CESTAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	NO DIVISION BENCH AVAILABILITY ON 11.2.2019	DR(J)			
538/2019	15/02/2019	NIL	SH. BIJAY KUMAR, M (T)	PRONOUNCEMENT IN APL NO. C/51774/2018-DB	PA			
539/2019	18/02/2019	II(8)CGST/VNS/AE/PROTOCOL/09/2018	RAJENDRA KUMAR, JC, CGST, VARANASI	EXTENDING PROTOCOL FOR HON. MR. JUSTICE DILIP GUPTA, PRESIDENT, CESTAT, NEW DELHI-REG.	PA			
540/2019	18/02/2019	A.50050/131/2016-AD.1C (CESTAT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	SHIFTING OF BENCEHS FROM CESTAT, DELHI AND MUMBAI	PA			
541/2019	18/02/2019	33/CESTAT/HYD/TOUR/16	V. P. PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF TA BILL FOR TOUR OF HON. SH. P.V. SUBBARAO, M (T)	Account Section			
542/2019	18/02/2019	CESTAT/AHD/MISC/ORDER SEC./11/2010	S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD	INTIMATION REG. RENEWAL PAYMENT OF EXCUS DONGLE	Account Section			

543/2019	18/02/2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	STATION LEAVE PERMISSION	Administration Section			
544/2019	18/02/2019	NIL	SH. L.P.PANT, SR. P.S.	JOINING REPORT	Administration Section			
545/2019	18/02/2019	NIL	SH. MOHINDER SINGH, DY. REGISTRAR	EL FROM 18/2.2019 TO 19.2.2019	Administration Section			
546/2019	18/02/2019	NIL	SH. L.P.PANT, SR. P.S.	MEDICAL LEAVE FROM 12. TO 14 FEB. 19	Administration Section			
547/2019	18/02/2019	NIL	SH. P. V. SUBBARAO, M (T)	STATION LEAVE PERMISSION	Administration Section			
548/2019	18/02/2019	04/CESTAT/HYD/VPP	V. P. PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF JOINING REPORT IN R/O SH. V.P. PANDEY	Administration Section			
549/2019	18/02/2019	A-24(2)/LEAVE FILE/TKS-DR/CHE/2018	K.S. RAMESH, HOO, CESTAT, CHENNAI	FORWARDING OF LEAVE LETTER OF SH. T. K. SARKAR-REG.	Administration Section			
550/2019	18/02/2019	NIL	KAILASH, STENO-II, CESTAT, CHANDIGARH	OBJECTION/MISTAKE IN SENIORITY LIST	Administration Section			
551/2019	18/02/2019	2(42)/CESTAT/RAS/ADMIN/CHD/2016	ASST. REGISTRAR, CESTAT, MUMBAI	UPDATING OF GRADUATION DEGREE SUBMITTED	Administration Section			

				BY MR. RASHID, STENO-II				
552/ 2019	18/02 /2019	01/CESTAT/BANG/PFE	C. MANOJ KUMAR, TECHNICAL OFFICER	FORWARDIN G OF APPLICATIO N FOR CHANGE OF EDUCATION AL QUALIFICAT OIN IN SENIORITY LIST	Admini stration Section			
553/ 2019	18/02 /2019	12012/1/2019/HINDI-4- DOR	JAGMOHA N SINGH NEGI, JOINT DIRECTOR	HINDI EXAMS 2019 REG.	DR(J)			
554/ 2019	18/02 /2019	ST/54356/15	AMRESH JAIN, AUTHORIZ ED REPRESEN TATIVE, OFFICE OF THE COMMISSI ONER(AR)	ST/54356/15 IN THE MATTER OF MS MAX LIFE INSURANCE COMPANY INDIA PVT. LTD.	DR(J)			
555/ 2019	18/02 /2019	NIL	SH. M.M. DAMODHA R, MEMBER (T)	DISPOSAL STATEMENT	Comput er Cell			
556/ 2019	18/02 /2019	NIL	SH. P. DINESHA, MEMBER (J)	DISPOSAL STATEMENT	Comput er Cell			
557/ 2019	18/02 /2019	NIL	SPS TO HON. MEMBER (T)	DISPOSAL STATEMENT	Comput er Cell			
558/ 2019	18/02 /2019	NIL	MS. SULEKHA	DISPOSAL STATEMENT	Comput er Cell			

			BEEVI C.S, MEMBER (J)					
559/ 2019	19/02 /2019	CESTAT/AHD/MISC/O RDER SEC./11/2010	S.K. TIWARI, ASST. REGISTRA R, CESTAT, AHMEDAB AD	REQUEST FOR DIRECTION FOR RECUSED BY M (J) AND M (T) IN CESTAT, AHMEDABA D	PA			
560/ 2019	19/02 /2019	01/CESTAT/BANG/US V	UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE	FORWARDIN G OF LEAVE APPLICATIO N & JOINING REPORT	Admini stration Section			
561/ 2019	19/02 /2019	NIL	M. MONDAL, SPS, CESTAT, ERB, KOLKATA	CAT CASE NO. 350/00024/201 8	Admini stration Section			
562/ 2019	19/02 /2019	CESTAT/MUM/ADMN/ IMMOVABLE PROPERTY	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	STATEMENT OF IMMOVABL E PROPERTY FOR THE YEAR 2018	Admini stration Section			
563/ 2019	19/02 /2019	CEGAT/MUM/COM/AD V/2010-11	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	APPLICATIO N FOR COMPUTER ADVANCE	Admini stration Section			
564/ 2019	19/02 /2019	NIL	GOVIND, PA TO MEMBER (J), CESTAT,	TOUR BILL OF SH. ASHOK JINDAL, M (J)	Accoun t Section			



			CHANDIGARH					
565/2019	19/02/2019	418/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3701 OF 2018	DR(J)			
566/2019	19/02/2019	10039/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 4692 OF 2018	DR(J)			
567/2019	19/02/2019	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(J)			
568/2019	19/02/2019	45347/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 1488-1491 OF 2019	DR(J)			
569/2019	20/02/2019	NIL	MS. ARCHANA WADHWA, MEMBER (J)	DISPOSAL STATEMENT	Computer Cell			
570/2019	20/02/2019	PF/CESTAT/MUM/ADMIN/VDB	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	RECOVERY OF HRA, LICENSE FEE AND WATER CHARGES-REG.	Account Section			
571/2019	20/02/2019	01/CESTAT/BANG/JUDL	UMA SHANKAR	REG. PENDENCY	DR(J)			

			VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE	OF APPEALS PRIOR 2007				
572/ 2019	20/02 /2019	NIL	SH. P.V.SUBBA RAO, M (T)	STATION LEAVE PERMISSION	Admini stration Section			
573/ 2019	20/02 /2019	NIL	SH. T.V. UNIKRISH ANAN, SPS TO M (T)	EL APPLICATIO N OF SH. SANJIV SRIVASTAV A, M (T) FROM 25.2.19 TO 1.3.2019	Admini stration Section			
574/ 2019	20/02 /2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	APPLICATIO N FOR ONE DAY CL	Admini stration Section			
575/ 2019	20/02 /2019	NIL	SH. P.K. CHOUDHA RY, MEMBER (J)	CANCELLAT ION OF LEAVE APPLICATIO N AND NEW EL APPLICATIO N	Admini stration Section			
576/ 2019	20/02 /2019	NIL	SH. M. M. DAMODHA R, M (T)	LEAVE APPLICATIO N WITH STATION LEAVE PERMISSION	Admini stration Section			
577/ 2019	20/02 /2019	NIL	DEPUTY SECRETAR Y TO THE GOVT. DPA DIVISION (STATE PROTOCOL	VISIT OF VIP TO THE STATE (PROTOCOL REG. HON. PRESIDENT, CESTAT)	PA			

			)					
578/ 2019	21/02 /2019	10/CESTAT/HYD/OS/17 -11	V. P. PANDEY, ASST. REGISTRA R, CESTAT, HYDERAB AD	CONSOLIDA TED AMOUNT FOR HIRING OUTSOURCI NG STAFF FOR HOUSE KEEPING/CL EANING OF OFFICE PREMISES	Admini stration Section			
579/ 2019	21/02 /2019	NIL	MS. RANJU MADHRA, SPS	JOINING REPORT	Admini stration Section			
580/ 2019	21/02 /2019	NIL	SH. ANIL G. SHAKKAR WAR, MEMBER (T)	EL FROM 11 TO 15 MARCH 2019	Admini stration Section			
581/ 2019	21/02 /2019	NIL	R. VIJAYARA GHAVAN, DEPUTY DIRECTOR	RECRUITME NT TO THE POST OF COURT MASTER FOR CESTAT, CHENNAI	Admini stration Section			
582/ 2019	21/02 /2019	NIL	KRIPA SHANKER, ASSISTAN T REGISTRA R	APPLICATIO N FOR SENIOR PA EXAM IN HIGH COURT, NEW DELHI BY MR. KAILASH, STENO-II	Admini stration Section			
583/ 2019	21/02 /2019	1(3)/AW/M(J)/PF/CEST AT/ALLD/2018	ROHIT KUMAR SHUKLA, ASST. REGISTRA	COMPLAINT AGAINST SMT. ARCHANA WADHWA,	PA			

			R/HOO	M (J), CESTAT- REG.				
584/ 2019	21/02 /2019	III(20)RC/CESTAT/JBP/ 1080/18-19	NEERAJ CHOUBEY, JOINT COMMISSI ONER	CESTAT FINAL ORDER NO. A/53418/2018 -EX(DB) DATED 12.12.2018	DR(J)			
585/ 2019	21/02 /2019	NIL	ANKUR JAIN, ADVOCAT E	REQUEST FOR ADJOURNM ENT OF PERSONAL HEARING- REG.	DR(J)			
586/ 2019	21/02 /2019	NIL	MS. RANJU MADHRA, SPS	CASH MEMO TOWARDS PURCHASE OF LEATHER BAG OF M (T)		CT		
587/ 2019	21/02 /2019	NIL	ATIN SHARMA, MTS	COMPENSAT ORY LEAVE APPLICATIO N	Admini stration Section			
588/ 2019	25/02 /2019	NIL	SH. ANIL CHOUDDH ARY, MEMBER (J)	PRONOUNC EMENT REQUEST IN E/51310, 51323/2016- DB	PA			
589/ 2019	25/02 /2019	A.50050/191/2017- AD.1C (CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	REVIEW OF MECHANIS M TO ENSURE PROBITY AMONG GOVT. SERVANTS	Admini stration Section			
590/ 2019	25/02 /2019	NIL	SH. ANIL CHOUDDHA	RELISTING OF	PA			

			RY, MEMBER (J)	C/ROM/50630 /2018, C/53499/2014- CUS				
591/ 2019	25/02 /2019	NIL	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCE D STAFF REG.		CT		
592/ 2019	25/02 /2019	37(1)/OUTSOURCING- GROUP C/ CESTAT/ ALLD/ 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCE D STAFF REG.		CT		
593/ 2019	25/02 /2019	NIL	MS. ARCHANA WADHWA, MEMBER (J)	SUBMISSION OF BOARDING PASS	Account t Section			
594/ 2019	25/02 /2019	GST/1819-S. TAX.203	FOR VINTAGE FACILITY MANAGEM ENT SOLUTION S P. LTD	GST TDS DEDUCTED FROM OUR BILLS	Account t Section			
595/ 2019	25/02 /2019	36(1)/MISC/JUDICIAL/ CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	FORWARDIN G OF ORIGINAL FOLDER ALONGWIT H NOTESHEET ORDER DATED 28.1.2019	SPS	to SH. ANIL CHOU DHAR Y		
596/ 2019	25/02 /2019	A-50050/200/2017- AD.1C (CESTAT)	S. BHOWMIC	SUPREME COURT	Comput er Cell			

			K, UNDER SECRETARY TO THE GOVT. OF INDIA	DECISION DATED 14.8.2017 IN THE CASE OF PRADYUMAN BISHT VS. UOI IN WP NO. 99/2015				
597/2019	25/02/2019	A.50050/13/2019-AD.1C(CESTAT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	GRIEVANCE OF SH. DEVENDRA SINGH, RETD MEMBER (T), CESTAT	Account Section			
598/2019	25/02/2019	III(20)ARC/OIA/TRISH LA/141/2018-19	SHASHIKANT GUPTA, ASST. COMMISSIONER (REVIEW)	APPEAL TO THE APPELLATE TRIBUNAL UNDER SECTION 86 OF THE FINANCE ACT, 1994	DR(J)			
599/2019	25/02/2019	III(20)ARC/CESTAT/MCO/274/2016	RAJIV AGRAWAL, ADDITIONAL COMMISSIONER (REVIEW)	SERVICE OF NOTICE FOR HEARING IN ST/52925/2016-CU(DB), ST/52926/2016 AND ST/52927/2016	DR(J)			
600/2019	25/02/2019	NIL	MS MONITO ENTERPRISE, REP PARTNER, PLAINTIFF	APPRISER GENERAL BEYOND REASONABLE DOUBT OR NONRETRACTABLE DECLARED ITS ONLY JURISDICTION TO VALUE	DR(J)			

				ACCORDING TO THAT CTH				
601/2019	25/02/2019	A.50050/13/2019-AD.1C(CESTAT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	GRIEVANCE OF SH. DEVENDRA SINGH, RETD MEMBER (t)	Administration Section			
602/2019	25/02/2019	A.19011/1/2019-AD.1C (CESTAT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	JOINING REPORT OF SH. P.V.SUBBARAO, M (T)	Administration Section			
603/2019	25/02/2019	AB-14017/8/2010-ESTT (RR)	DINESH KAPILAL, DIRECTOR	MODEL RRS FOR STENOGRAPHER POSTS IN NON SECRETARIAT ORGANIZATIONS	Administration Section			
604/2019	25/02/2019	NIL	A.K. DADHICH, UNDER SECRETARY	ONLINE VACANCIES COLLECTION SYSTEM FOR CGL, 2018	Administration Section			
605/2019	25/02/2019	NIL	R.R.SHETTY, ADVOCATES, HIGH COURT	OA NO. 456 OF 2018 BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH	Administration Section			
606/2019	25/02/2019	C.18017/01/2015-AD.IC(CESTAT)	S. BHOWMIK, UNDER	OA NO. 149 OF 2019 TITLED S K.	Administration Section			

			SECRETARY TO THE GOVT. OF INDIA	VERMA VS UNION OF INDIA FILED BEFORE THE HON. CAT, KOLKATA BENCH				
607/2019	25/02/2019	NIL	SACHIN CHOUDHARY, LDC, CESTAT	REQUEST FOR PERMISSION FOR FOLLOW UP TREATMENT FROM TIRATH RAM SHAH CHARITABLE HOSPITAL	Administration Section			
608/2019	25/02/2019	10/CESTAT/HYD/OS/17-11	V. P. PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	CONSOLIDATED AMOUNT FOR HIRING OUTSOURCING STAFF FOR HOUSE KEEPING/CLEANING OF OFFICE PREMISES	Administration Section			
609/2019	25/02/2019	3/14/CESTAT/MTS/CHD-2019	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	HOUSE KEEPING/CLEANING OF OFFICE PREMISES-REG.	Administration Section			
610/2019	25/02/2019	28020/1/2010-ESTT.(C)	MUKESH CHATURVEDI, DIRECTOR	TECHNICAL RESIGNATION & LIEN CONSOLIDATED GUIDELINES	Administration Section			
611/2019	25/02/2019	36(1)/MISC/JUDICIAL/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA,	SEEKING APPROVAL FOR FRESH	PA			



			ASST. REGISTRAR/HOO	HEARING-REG.				
612/2019	26/02/2019	NIL	CESTAT, MUMBAI	PENDENCY STATEMENT IN R/O SH. C. J. MATHEW, M (T)	PA			
613/2019	26/02/2019	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(J)			
614/2019	26/02/2019	8095/2014/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 4966 OF 2014	DR(J)			
615/2019	26/02/2019	NIL	J.K. GOLAY, SPS TO HON. PRESIDENT	CL APPLICATION FOR 22.2.19	Administration Section			
616/2019	26/02/2019	NIL	MS. RACHNA GUPTA, MEMBER (J)	EL FROM 25 TO 28 FEB, 19	Administration Section			
617/2019	26/02/2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	STATION LEAVE PERMISSION	Administration Section			
618/2019	26/02/2019	NIL	B. BHARATHI, PA TO HON. MEMBER (J)	FORWARDING PARTICIPATION CERTIFICATES OF HON. MEMBERS	Administration Section			

				AT CESTAT, CHENNAI				
619/ 2019	26/02 /2019	09(6)/DM/MTS/PF/CES TAT/ALLD/2018	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	FORWARDIN G OF APPLICATIO N RESPECT OF SH. DILKHUSH MEENA, MTS	Admini stration Section			
620/ 2019	26/02 /2019	11/CESTAT/HYD/ADM IN/15	V. P. PANDEY, ASST. REGISTRA R, CESTAT, HYDERAB AD	REQUEST TO FILL UP VACANT POST AT CESTAT, HYDERABA D	Admini stration Section			
621/ 2019	26/02 /2019	PF/CESTAT/MUM/AD MN/PPB	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	SERVICE BOOK OF SH. P.P. BACH	Admini stration Section			
622/ 2019	27/02 /2019	NIL	A.K. DADHICH, UNDER SECRETAR Y (P & P I)	ONLINE VACANCIES COLLECTIO N SYSTEM FOR CGL 2018 COLLECTIO N OF VACANCIES	Admini stration Section			
623/ 2019	27/02 /2019	01/CESTAT/BANG/PK K	UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE	FORWARDIN G OF APPLICATIO N	Admini stration Section			
624/ 2019	27/02 /2019	66/PERSN/CESTAT/KO L/2018	T. VISWAPRA KASH, DEPUTY	FORWARDIN G OF EL APPLICATIO N OF SH. T.	Admini stration Section			

			REGISTRAR, CESTAT, MUMBAI	VISWAPRAKASH, DY REGISTRAR				
625/2019	27/02/2019	05/CESTAT/BANG/RENT	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	REQUEST FOR APPROVAL OF ACQUIRING ADDITIONAL SPACE CESTAT, BANGALORE	Administration Section			
626/2019	27/02/2019	NIL	SH. ASHOK JINDAL, MEMBER (J)	APPLICATION FOR TWO DAYS CL	Administration Section			
627/2019	27/02/2019	NIL	SH. RAJENDER PRASAD, A.O	RECONSIDERATION OF APPLICATION FOR DEPUTY CONTROLLER OF AUDIT ON DEPUTATION	Administration Section			
628/2019	28/02/2019	NIL	MS. RACHNA GUPTA, MEMBER (J)	EL APPLICATION FROM 25.2.2019 TO 01.3.2019	Administration Section			
629/2019	28/02/2019	NIL	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	REPORT REG. DISPOSAL OF APPEALS LILSTED FROM 18.2.19 TO 22.2.19	PA			
630/2019	28/02/2019	87/CAT/CESTAT//2019	JR. CGA, MINISTRY OF LAW AND	ENGAGEMENT OF COUNSEL IN OA NO.	Administration Section			

			JUSTICE, DEPT OF LEGAL AFFAIRS	350/149 OF 2019 IN THE MATTER OF SH. S.K.VERMA				
631/ 2019	28/02 /2019	NIL	SH. ANIL CHOUHDA RY, MEMBER (J)	PRONOUNC EMENT OF APPEAL E/ROM/50465 PA /2018 E/58693/2013- DB				